

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2961  
TO BE ANSWERED ON 11.07.2019**

**MOU BETWEEN NTPC AND NALCO**

**2961. SHRI HIBI EDEN:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the National Thermal Power Corporation (NTPC) and National Aluminium Company Limited (NALCO) have signed any MoU to establish a coal based power project recently;**
- (b) if so, the details thereof;**
- (c) whether the MoU will facilitate setting up of a Joint Venture (JV) Company between NTPC and NALCO and if so, the details thereof;**
- (d) whether this will strive to keep the cost of power generation to a minimum so as to benefit aluminium production for automobile and aerospace industries to improve energy efficiency; and**
- (e) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**( SHRI R.K. SINGH)**

**(a) to (e) : A non-binding Memorandum of Understanding (MoU) was signed between NTPC and National Aluminium Company Ltd. (NALCO) on 16<sup>th</sup> February, 2016 for establishment of a coal based project at Gajmara, Dhenkanal, Odisha in Joint Venture mode for supply of captive power to NALCO for its proposed expansion projects. NTPC has informed that the aforesaid MoU was valid till formation of Joint Venture Company or for a period of one year from the date of signing of MoU whichever was earlier. However, the Joint Venture Agreement could not be finalized and the MoU expired on 16<sup>th</sup> February 2017.**

\*\*\*\*\*